

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL No. 337 OF 2017

Dated: 13th March, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

**Sudha Agro Oils and Chemical Industries Ltd. & Ors. ... Appellant(s)
Vs.
Andhra Pradesh Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. K. Gopal Choudary

Counsel for the Respondent(s) : Ms. Purna Singh for R-2 & 3

ORDER

The learned counsel for respondent Nos. 2 & 3 states that Respondent Nos. 2 & 3 do not wish to file reply.

List the matter on **16.04.2018**. Tag to Appeal No. 202 of 2017.

**(Justice N. K. Patil)
Judicial Member**

ts/mk

**(I. J. Kapoor)
Technical Member**